

**Shortage of Petroleum Products for Industrial Units in Punjab**

7929. SHRI RAGHUNANDAN LAL BHATIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a number of medium and small scale industrial units in Punjab are being closed down due to inadequate supply of Kerosene, Diesel and other Petroleum products; and

(b) if so, steps being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI C. P. MAJHI):

(a) No such reports have come to the notice of Government.

(b) Does not arise in view of (a) above.

**SC Employees in Micro-wave Unit and Telecommunication Inspectors Post**

7930. SHRI KRISHNA CHANDRA HALDER:

SHRI CHANDRIKA PRASAD:

Will the Minister of RAILWAYS be pleased to state:

(a) the number of Tele-communication Inspectors in each grade in each Division and Micro-wave unit of the Southern Railway;

(b) the number of Tele-communication Inspectors on each grade in Division and Micro-wave unit on the Southern Railway who have passed S.S.L.C. standard;

(c) the number of Scheduled Caste employees in each grade;

(d) whether the statutory percentage for the Scheduled Caste employees in each grade is maintained; and

(e) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) to (c). A statement is laid on the Table of the House. [Placed in Library. See No. LT-9560/75].

(d) to (e). The reservation quota of 15 percent for Scheduled Castes and 7 1/2 percent for Scheduled Tribes is calculated with reference to the number of vacancies filled in a year and is not related to the total strength of staff in a cadre.

**Cases Pending in Supreme Court for more than ten years**

7931. KUMARI KAMLA KUMARI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there are certain cases in Supreme Court of India which are more than ten years old;

(b) if so, the number thereof; and

(c) when are these likely to be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. SAROJINI MAHISHI): (a) No, Sir.

(b) Does not arise.

(c) Does not arise.

**Memorandum by Ministries Re: Tube Railway in Calcutta**

7932. SHRI BIRENDER SINGH RAO: Will the Minister of RAILWAYS be pleased to state:

(a) whether Ministries of Railways, Finance, Transport and Shipping and Planning Commission have submitted any memorandum regarding the Tube Railway in Calcutta;